

Title: Demanded not to open insurance sector to the multinational companies and to refer the Insurance Regulatory and Development Authority (IRDA) Bill, 1999 to the Joint Committee of the Parliament.

SHRIMATI GEETA MUKHERJEE (PANSKURA): I came here at 8.30 a.m. today to give the notice. At that time even the Notice Office was closed. It is because the subject is very important.

As you are aware, today lakhs of GIC, LIC and bank employees are on demonstration throughout the country in general and Delhi in particular. Protesting against this Bill, a petition containing 1.5 crore signatures was submitted to you by some of us. At that time itself Shri Rupchand Pal raised a point that he had given a notice for taking up this subject with the Petition Committee. He presented the petition also. Up till now the Petition Committee has not met as it has no Chairperson. So, how has this Bill been introduced and how can it come up for passing before the Petition Committee discusses the Bill? Therefore, we firmly oppose this whole exercise. It is against the interests of not only the employees but also the interests of the whole country. This Bill should not be introduced and passed in this Session.

SHRI RUPCHAND PAL (HOOGLY): I have given two notices. ... (Interruptions)

MR. SPEAKER: Shri Ajoy Chakraborty and Shri Basu Deb Acharia have also given notices. They can endorse what Shrimati Geeta Mukherjee has said.

... (Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Sir, I have certain points to make. Thousands of insurance and banking employees are demonstrating and holding rallies throughout the country. ... (Interruptions)

MR. SPEAKER: Shri Basu Deb Acharia, please hear me. I have called Shri Ajoy Chakraborty to speak.

... (Interruptions)

SHRI AJAY CHAKRABORTY (BASIRHAT): Sir, our leader has already stated the reasons for submitting the notice for Zero Hour. Lakhs of employees of GIC, LIC and banks are holding demonstrations throughout the country. Thousands of GIC, LIC and bank employees are assembled in Delhi. They are demonstrating before the Parliament to lodge their protests against IRDA Bill. Earlier also, we had opposed this Bill at the introductory stage.

This is nothing but an infringement of economic sovereignty of our country. It is anti-national. More than one crore people have put their signatures and submitted to the House for its discontinuance. I would like to submit, through you, that the Government should not come forward with this Bill. It should instead be referred to the Select Committee for re-consideration. I strongly oppose IRDA Bill. The whole nation is opposing it. I humbly submit that it should be referred to the Select Committee for reconsideration and for arriving at proper decision.

श्री बसुदेव आचार्य : आज हमारे देश के कोने-कोने से हजारों लाखों बीमा कर्मचारी और बैंक कर्मचारी इस पर अपना विरोध दिखा रहे हैं, रैली कर रहे हैं। सरकार ने बीमा क्षेत्र को ओपन करने के लिए जो कदम उठाया है और उस संबंध में लास्ट सेशन जो बिल पेश किया था, उसका हमने विरोध किया था। इस हाउस में ही नहीं बल्कि इस हाउस के बाहर भी इसका कड़ा विरोध हुआ। प्रधान मंत्री जी, इतिहास में ऐसा कभी नहीं हुआ कि देश की १ करोड़ ५० लाख की आबादी ने सरकार के इस कदम के खिलाफ एक पेट्रीशन साईन किया हो। उसमें खाली एक दल ने ही नहीं बल्कि तमाम दलों के लोगों ने साईन किये हैं। आपके दो मिनिस्टर्स ने भी साईन किये हैं। कांग्रेस ने भी साईन किये हैं। जो पेट्रीशन दाखिल किया है उसमें हर दल ने पार्टी-लाइन से उठकर विरोध किया है। इसके खिलाफ अपना पेट्रीशन दिया है। इस संबंध में हम आपसे पिछले सेशन में मिले थे। आपकी भी यही राय थी कि इसको पेट्रीशन कमेटी में भेजा जाये। जब वह कमेटी अपनी राय दे तब वित्त मंत्री जी इसको लेकर आयें। पहले स्टैंडिंग कमेटी ने उस पर जो विचार किया था

‘The Report was not circulated among the Members.’”

वही आर्गुमेंट श्री रुपचन्द पाल जी ने किया है कि ढाई सौ से ज्यादा सदस्य नये हैं इसलिए फिर से इसका सर्कुलेशन होना चाहिए। उसके बाद बिल आना चाहिए। जब संयुक्त मोर्चे की सरकार यह बिल लाई थी, उस समय हमने सरकार को समर्थन दिया था परन्तु उसके बावजूद भी हमने वहां बैठकर उसका विरोध किया था। प्रधान मंत्री जी ने भी वहां बैठकर उस बिल का विरोध किया था। उन्होंने उस समय इस संदर्भ में क्या कहा था, वह मैं पढ़कर सुनाना चाहता हूं।

MR. SPEAKER: Shri Acharya, in the Business Advisory Committee meeting held in the morning, we had discussed something about the ‘Zero Hour’ and you had also given some suggestions in this regard.

श्री बसुदेव आचार्य : प्रधान मंत्री जी ने कहा था कि हम और हमारे दल ने प्रारम्भ में मांग की थी कि हम इश्योर्स के क्षेत्र में विदेशी कम्पनियों के खिलाफ है। आज क्या हुआ? जब आप प्रतिपक्ष के नेता थे, उस समय आप विदेशी कम्पनियों के खिलाफ थे और आज प्रधान मंत्री बनने के बाद आपका रूप बदल गया।

... (व्यवधान)

आज आप विदेशी कम्पनियों के बहुत बड़े समर्थक बन गये हैं। इसके बारे में आप हमें बताइये कि यह परिवर्तन कब हुआ? कब आपने सोचना शुरू किया कि बीमा क्षेत्र में अगर विदेशी कम्पनियां आ जायें तो हमारे देश का भला होगा? क्यों आप बीमा क्षेत्र को विदेशी कम्पनियों के हाथ में देना चाहते हैं? क्या कारण है? हमारे देश में आकर वे क्या भला करेंगे?

Our public sector companies, namely, LIC and GIC, are more competent and more efficient than the multinational companies of

United States of America. So, why is the Government allowing the opening up of insurance sector to the multinational companies? Under whose pressure, are they doing this?

किसके दबाव में आज आपने सिर झुका दिया है। हम कांग्रेस से भी अपील करेंगे कि वे फिर से सोचें। हमारे पास राजेश पायलट जी की स्पीच है। हम उनको भी पढ़कर सुना सकते हैं। उन्होंने सोशल सेक्टर का कनसर्न व्यक्त किया था। आज क्या वही सोच-विचार है? इसलिए हम कांग्रेस दल से भी अपील करेंगे कि जरा फिर से सोचें। यह कदम हमारे देश के हित में नहीं है, हमारे देश की आम जनता के हित में नहीं है। प्रधानमंत्री श्री अटल बिहारी वाजपेयी जब विरोधी दल में थे, उस समय उनकी अलग राय थी। आज सत्ता में आकर आपका परिवर्तन हो गया और दबाव में अपना सिर झुका रहे हैं। हम इसका विरोध कर रहे हैं।

... (व्यवधान)

MR. SPEAKER: Shri Acharia, this is not a debate.

श्री बसुदेव आचार्य : आपने बारहवीं लोक सभा में कहा था कि बिल को ज्वाइंट कमेटी में भेजा जाएगा लेकिन ज्वाइंट कमेटी में नहीं भेजा गया, स्टैंडिंग कमेटी में भेजा गया।

... (व्यवधान)

MR. SPEAKER: I am having 30 notices given by the hon. Members. I have to accommodate 30 hon. Members.

श्री बसुदेव आचार्य : आपने एक बार नहीं तीन बार कहा था कि यह बिल ज्वाइंट कमेटी में भेजा जाएगा। हमारी यही मांग है, यह बिल इंट्रोड्यूस हो गया है, इसे पारित न करके ज्वाइंट कमेटी में भेजा जाए।

... (व्यवधान)

हम विदेशी कम्पनियां नहीं चाहते। इश्योरेंस रेगुलेटरी अथॉरिटी हो, हम इसके खिलाफ नहीं हैं। लेकिन हम इसे ओपन करने के खिलाफ हैं।

... (व्यवधान)

आप विदेशी कम्पनियों को २६ फीसदी देना चाहते हैं, आज २६ फीसदी है, कल ५० फीसदी हो जाएगा।

... (व्यवधान)

MR. SPEAKER: Now, Shri Rupchand Pal will speak.

श्री बसुदेव आचार्य : यह हमारे पूरे बीमा क्षेत्र को लॉस करेगा। हम यह नहीं चाहते। हम इसका विरोध कर रहे हैं। हमारी सरकार से मांग है कि इस विधेयक को अभी ज्वाइंट कमेटी में भेजा जाए और वहां इसपर विचार होकर फिर पारित हो। ... (व्यवधान)

SHRI RUPCHAND PAL : Sir, I have written to you... (Interruptions)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, you have to give cognizance to the notices. I have given you notice. I want to speak... (Interruptions)

श्री विजय गोयल (चांदनी चौक) : आप एक ही पार्टी के लोगों को बुला रहे हैं। एक ही दल से चौथा व्यक्ति बोल रहा है।

... (व्यवधान)

SHRI RUPCHAND PAL : Sir, I have submitted a petition which you have circulated among the Members. I am making a reference to page 860 of Practice and Procedure of Parliament by Kaul and Shakhder.

Sir, please refer to page 860 under the heading "Petitions after presentation".

MR. SPEAKER: You are a senior Member. How can you speak like this?

... (Interruptions)

SHRI RUPCHAND PAL : Sir, you have called me. This is dilution of Parliament and the Committee system.

MR. SPEAKER: Since Shrimati Geeta Mukherjee has already raised the issue, you can associate yourself with her views.

... (Interruptions)

SHRI RUPCHAND PAL : Our petition is related to the dilution of powers of Parliament...(Interruptions) Sir, I have submitted a petition.

MR. SPEAKER: Shri Rupchand Pal, you must also know the fact that as per the rules, it is not barred for the House to discuss it at any time even though the petition is pending before the Committee. You can go through Rule 307.

SHRI RUPCHAND PAL : Sir, please look at item No.17.

MR. SPEAKER: Discussion on a Bill is not barred if such a petition against the Bill is pending before the Committee also.

SHRI RUPCHAND PAL : Sir, I am reading out from page 860.

MR. SPEAKER: You first go through the rules.

SHRI RUPCHAND PAL : Let me read it.

"In case a petition deals with a Bill or other matter which is under discussion or is to be discussed immediately in the House and the Committee is not able to meet for want of time or quorum, the petition is placed before the Speaker who directs that it be circulated in extenso or in summary form."

SHRI PRIYA RANJAN DASMUNSI : Sir, with a heavy heart and anguish, I would like to mention about one thing in the House today...(Interruptions)

MR. SPEAKER: Nothing will go on record.

(Interruptions)*

अध्यक्ष महोदय : आप बैठ जाइये, प्लीज़।

... (व्यवधान)

MR. SPEAKER: I have given a chance to you and you have explained everything. Please understand that. Now you please take your seat.

... (Interruptions)

SHRI TARIT BARAN TOPDAR (BARRACKPORE): At this juncture, the Prime Minister should say something.

*Not Recorded.

MR. SPEAKER: It is very unfortunate that you are intentionally wasting the time of the House.

... (Interruptions)

MR. SPEAKER: Please take your seat.

... (Interruptions)

श्री तरित बरण तोपदार (बैरकपुर) : महोदय, इससे देश का क्या भला होगा? विदेशियों के हाथों में देश के जाने से देश का क्या भला होगा - यह बताइए?

... (व्यवधान)

MR. SPEAKER: I cannot direct the hon. Prime Minister to speak. Please take your seat.

श्री रामदास आठवले (पंढरपुर) : महोदय, यह बिल खतरनाक है। यह बिल सरकार को वापस लेना चाहिए।

... (व्यवधान)

SHRI ANIL BASU (ARAMBAGH): Sir, when a Petition has been presented to the Committee on the same subject, how can the Bill be taken up?...(Interruptions)

SHRI RUPCHAND PAL : I have referred to the relevant rule also...(Interruptions)

MR. SPEAKER: Once again, I appeal to you to take your seats. This is not a good practice. Please understand it. What is this?

... (Interruptions)

SHRI BASU DEB ACHARIA : Sir, as the hon. Prime Minister has not reacted to it, as the Government is not accepting our simple demand to refer this Bill to a Joint Committee as suggested by the last Lok Sabha, we are walking out as a protest.

12.53 hrs

(At this stage, Shri Basu Deb Acharia and some other

hon. Members left the House.)

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : महोदय, बीमा बिल मजदूरों के हित में नहीं है। इसलिए हम भी सदन से बहिर्गमन करते हैं।

12.54 hrs.

(तत्पश्चात् श्री रघुवंश प्रसाद सिंह तथा कुछ अन्य माननीय सदस्यों ने सदन से बहिर्गमन किया।)

SHRI P.H. PANDIYAN (TIRUNELVELI): Sir, we are opposing the Bill. On behalf of the AIADMK, we are walking out.

12.54 1/2 hrs

(At this stage, Shri P.H. Pandiyan and some other

hon. Members left the House.)

<